

(b) and (c). Question does not arise.

**Flats Under Self-Financing Scheme,
1985**

3462. SHRIMATI USHA SINHA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority announced a Self-Financing Scheme during the year, 1985 with a promise of giving flats within two years and took a deposit of Rs. 15000/- from each applicant;

(b) if so, whether they have handed over the flats proposed under Self-Financing Scheme, 1985;

(c) if not, the reasons therefor; and

(d) the time by which Government propose to hand over the flats?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). Under the VI Self Financing Scheme, 1985 the registration deposit was Rs. 10,000/- and Rs. 15,000/- for category II and category III flats respectively. Initially semi-finished flats were to be constructed and completed within a period of 2 years. However, the construction of semi finished flats was not found feasible and it was decided to offer fully constructed flats.

(d) Completed flats are being handed over on allotment done on the basis of seniority.

Textile India Study Team

3463. SHRIMATI BASAVA RAJESWARI:
SHRI PRAKASH KOKO
BRAHMBHATT:

Will the Minister of TEXTILES be pleased to state:

(a) whether the Textile India Study Team has suggested monitoring and control of prices of feedstocks, fibres, filament yarns, cotton, blended yarns and fabrics etc;

(b) if so, what are the other suggestions made by Textile India Study Team; and

(c) the reaction of Union Government thereto?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) Details of such suggestions are given in the statement below.

(c) Such recommendations are received from time to time from various quarters and Government consider them generally in the course of policy deliberations.

STATEMENT

Other suggestions made by Textile India are as under:

1. Elimination of middlemen in cotton distribution system.
2. Growth-oriented long-term fiscal policies.
3. Single point excise to prevent tax evasion.
4. Better financing facilities and encouragement for powerlooms and handlooms.
5. Introduction of public distribution system for cloth.
6. Import prudently and export effec-